

SPECIAL BENCH  
COURT - I

**O-232**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/113(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	SUDIP KUMAR VS SAAKAAR CONSTRUCTIONS PRIVATE LIMITED.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. Rahul Parasrampur, PCS**

**Mr. Ram Ratan Modi, Adv.**

**Mr. Rohit Parasrampur, Adv.**

**For Respondents**

**Mr. Arani Guha, Adv.**

**Mr. Prateek Kohli, CS**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **26.06.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**